

Annexure-7

Name of the corporate debtor: Savera Digital India Private Limited; Date of commencement of CIRP: 10.01.2024; List of creditors as on: 22/02/2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner Commercial Tax	West Bengal	25-01-2024	₹ 96,52,007	₹ 96,52,007	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
2	Employees' State Insurance Corporation	Central Government	30-01-2024	₹ 78,592	₹ 78,592	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	